GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:3212
ANSWERED ON:13.12.2011
TOTAL QUALITY MANAGEMENT
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Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Total Quality Management is essential in Food Processing Industry (FPI) to compete in the world market or to avoid being swamped by imported food items;
- (b) if so, whether the Ministry of Commerce and Industry has also requested the Ministry of FPI to produce world class processed food items to meet the world market standard;
- (c) if so, the details thereof alongwith the mechanism adopted by the Union Government for accreditation of certification bodies operating in certification of food processing units under the Total Quality Management;
- (d) whether the Union Government has provided assistance / grants-in-aid to Central / State Government Organizations / IITs and Universities for implementation of Total Quality Management; and
- (e) if so, the details of the assistance provided to various States including Uttar Pradesh, Maharashtra and Andhra Pradesh during the last three years and the current year?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a): Yes, Madam.
- (b): Ministry of Food Processing Industries (MFPI) has been working in association with the Ministry of Commerce and Industry and other concerned Ministries / Departments to facilitate the food processing sector in the country so as to enable them to produce world class processed food items to meet the world market standards. To achieve this, MFPI has been implementing various schemes for promotion and development of food processing industries in the country viz. (i) setting up / upgradation of food testing laboratory; (ii) implementation of Total Quality Management including ISO 22000, HACCP, GMP & GHP; (iii) Technology Upgradation/ Establishment/ Modernization of Food Processing Industries.
- (c): Government has set up Food Safety and Standards Authority of India (FSSAI) under Ministry of Health & Family Welfare as per the provisions of Food Safety and Standards (FSS) Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import. The Food Authority, inter-alia, is mandated to lay down mechanism and guidelines for accreditation of certification bodies engaged in certification of food processing units under the Total Quality Management. Quality Council of India is also providing accreditation of certification bodies operating in certification of food processing units under the Total Quality Management.
- (d): Ministry of Food Processing Industries under its Plan Scheme for Quality Assurance, Codex Standards, Research & Development and Promotional Activities provides financial assistance for implementation of Total Quality Management System in the country. Under the scheme, all implementing agencies including Central / State Government Organizations / IITs and Universities are eligible for reimbursement of 50% of cost of consultant fee, Certification Agency fee, plant and machinery and technical civil works towards implementation of Total Quality Management System including ISO14000, ISO22000, HACCP, GMP and GHP in general areas subject to maximum limit of Rs. 15 lakh and 75% in difficult areas subject to a maximum of Rs. 20 lakh.

In addition, MFPI also provides financial assistance for setting up/ up-gradation of food testing / quality control laboratories under its Plan Scheme to various stakeholders such as Central/State Government organizations ITs, Universities, and private sector organizations. The food testing facilities so established are accessible to the food processing units for testing their products in and around the area.

Ministry has not approved any proposal of Central / State Government Organizations / IITs and Universities for implementation of Total Quality Management so far.

(e): The state wise details of the financial assistance provided to food processing units during the last three years and the current year for implementation of Total Quality Management including ISO 22000, HACCP etc. is at Annexure-I.